

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

ITEM NO.53

Civil Appeal Nos.5483-5484/2017

LUCKNOW DEVELOPMENT AUTHORITY
THROUGH ITS SECRETARY

Appellant(s)

VERSUS

BHUSAI & ORS.

Respondent(s)

IA No.66723/2017-PERMISSION TO FILE ADDITIONAL DOCUMENTS and IA No.66727/2017-EXEMPTION FROM FILING O.T.)

WITH

SLP(C) No.17242/2017 (XI)

IA NO.53341 (APPLICATION FOR EXEMPTION FROM FILING O.T.)
(FOR ADMISSION and I.R.)

ITEM NO.55

SLP (C) Nos.18105-18106/2017

(FOR ADMISSION and I.R. and IA No.57489/2017-EXEMPTION FROM FILING O.T.)

Date : 04-08-2017 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.K. AGRAWAL

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Appellant(s) Mr. Maninder Singh, ASG
 Mr. M. C. Dhingra, AOR
 Mr. Gaurav Dhingra, Adv.

For Respondent(s) Mr. Pradeep Kant, Sr. Adv.
 Ms. Vanshaja Shukla, Adv.
 Mr. Divyanshu Sahay, Adv.
 Mr. Abhinav Agrawal, Adv.
 Mr. Kshemendra Shukla, Adv.
 Mr. Anurag Kishore, Adv.
 Mr. E. C. Agrawala, AOR

Mr. Joseph Aristotle, Sr.Adv.
Mrs. Priya Aristotle, Adv.
Mr. Ashish Yadav, Adv.
Ms. Romsha Raj, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List these matters on 09.08.2017.

(ASHA SUNDRIYAL)
COURT MASTER

(CHANDER BALA)
COURT MASTER